

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(pt.)/9733/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 11 November, 2022.


Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2019/573/E Dated 04.11.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 11.11.2022 till the morning of 14.11.2022**, as prayed for. Further, the Counsellor, Family Court, Dhubri and in his absence the CJM/CJM (i/c), Dhubri, shall remain in charge of the Family Court, Dhubri during your absence.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(pt.)/9734-9735/A, dated

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Project Manager, Gauhati High Court.

sd/-
REGISTRAR (VIGILANCE)